

pharmaceuticals plastic goods, embroidery, steel furniture, printing, fruit preservation, hospital goods, radio assembly etc.

Basti.— 59 units with an investment -at Rs. 2,62,520 and an employment of 1,104 persons have been started and covered industries like power looms, handlooms, soap, leather tanning, thread balls, embroidery, shoe-making, utensils, smithy, wire, nails, agricultural implements, furniture and line.

VALUE OF IMPORT LICENCES ISSUED FOR INDUSTRY

179. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the value of applications cleared for import of capital goods during 1961;

(b) the value of such applications for (i) small scale industry and (ii) large scale industry;

(c) the value of applications cleared for import of raw materials during the year 1961; and

(d) the value of such applications for (i) small scale industry and (ii) large scale industry?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) Licences worth Rs. 173 crores were issued for import of capital goods during 1961-62.

(b) No separate figures are available for small scale and large scale industry.

(c) Licences worth Rs. 384 crores "were issued for import of raw materials during 1961-62.

(d) Of these, licences worth Rs. 11 crores were specifically for import of raw materials for small scale industries and licence, worth Rs. 112 crores were specifically for import of raw materials for scheduled industries.

आयात के लाइसेंस

१८०. श्री विमलकुमार मल्लालाक्ष्मी
बोर्डिंग: क्या वाणिज्य तथा उद्योग मंत्री
यह बताने की कृपा करेंगे कि :

(क) गत पांच वर्षों में विदेशी माल के आयात के लिये राज्यवार कितने लाइसेंस दिये गये और कितने कितने रुपयों के थे ; और

(ख) इन वर्षों में विदेशी माल के आयात के लिये प्रत्येक राज्य से कितने कितने लाइसेंस देने के लिये प्रार्थनापत्र दिये गये थे और कितने प्रत्येक के ये लाइसेंस दिये जाने की मांग की गई थी ?

† [IMPORT LICENCES

180. SHRI V. M. CHORDIA: Will the Ministry of COMMERCE AND INDUSTRY be pleased to state:

(a) the State-wise number of licences granted for the import of foreign goods during the last five years and value thereof; and

(d) the number of licences applied for from each State for the import of foreign goods during these years and the value for which these licences were asked for?]

वाणिज्य तथा उद्योग मंत्रालय में
अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह):
(क) और (ख). आयात व्यापार नियंत्रण
संगठन में प्राप्त आवेदन पत्रों की संख्या,
प्रत्येक किस्म के माल के लिये दिये गये आवेदन
पत्रों के मूल्य तथा प्रत्येक माल के लिए जारी
किये गये लाइसेंसों की संख्या और मूल्य के
आंकड़े राज्य-वार संकलित नहीं किये जाते।
फिर भी पिछले पांच वर्षों में प्रत्येक वर्ष में प्राप्त
आवेदन पत्रों की कुल संख्या तथा जारी किये
गये लाइसेंसों की संख्या तथा मूल्य नीचे दिये
गये हैं :—

†[] English translation.